

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

CIRCUIT SITTING AT INDORE

OA No. 990/04

Indore, this the 18th day of August 2005.

CORAM

HON'BLE MR.M.P.SINGH, VICE CHAIRMAN
HON'BLE MR.MADAN MOHAN, JUDICIAL MEMBER

Ashok Joshi
S/o Shri N.K.Joshi, aged about 32 years,
Postal Assistant
G.P.O.Mhow (MP)
R/o H.No. 100 School Ground
New Colony
Kodriya, Mhow (MP) -453441.

Applicant

(By advocate - Shri I.H. Khan)

Versus

1. The Secretary
Government of India
Ministry of Communication
Department of Postal Services
New Delhi.
2. The Director of Postal Services
C/o Post Master General
Indore Region
Indore (MP).
3. The Chief Post Master General
M.P.Circle
Bhopal (MP).
4. The Supdt. of Post Offices
Moffusil Division
Indore (MP).

Respondents

(By advocate - Shri P. Shankaran on behalf of Shri S.K. Mishra)

O R D E R (oral)

By M.P.Singh, Vice Chairman

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman